

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)**

**Appeal No. 75 of 2013**

**Dated : 27<sup>th</sup> August, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**The Superintending Engineer,  
Dindigul Electricity Circle,  
Tamil Nadu Generating & Distribution Co. Ltd. ...Appellant(s)**

**Versus**

**M/s. Sreenivasa Balaji Papers Pvt. Ltd. &Anr. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. S. Vallinayagam**

**Counsel for the Respondent(s): Mr. N.L. Rajah**

**ORDER**

Written submissions have been filed by the Learned Counsel for all the parties after serving copy on the other side.

**Judgment is Reserved.**

**(RakeshNath)  
Technical Member  
mk**

**(Justice M. Karpaga Vinayagam)  
Chairperson**